

GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO. 2424
ANSWERED ON 10.08.2026

COMPASSIONATE APPOINTMENT CASES IN WESTERN COALFIELDS LIMITED

2424. SHRI SANJAY SINGH:

Will the Minister of **COAL** be pleased to state:

- (a) the total number of applications for compassionate appointment received by Western Coalfields Limited from 2012 till date, year-wise;
- (b) the number of compassionate appointment applications approved, rejected and pending by Western Coalfields Limited from 2012 till date, year-wise; and
- (c) whether any applications for compassionate appointment in Western Coalfields Limited pertain to the dependents of employees who died in the year 2012, if so, the number of such applications, the present status and the reasons for the delay or non-disposal?

ANSWER

**MINISTER OF STATE FOR COAL AND MINES
(SHRI SATISH CHANDRA DUBEY)**

(a): The year-wise statement indicating the total number of applications received by Western Coalfields Limited for compassionate appointment during the period from FY 2012-13 to FY 2025-26 is furnished below.

Year	No. of Cases Received
2012-13	603
2013-14	614
2014-15	586
2015-16	463
2016-17	340
2017-18	277
2018-19	299
2019-20	269
2020-21	168
2021-22	515
2022-23	439
2023-24	227
2024-25	324
2025-26	333
Total	5457

(b): The year-wise statement of compassionate appointment applications in Western Coalfields Limited, indicating the number of cases approved, rejected, and pending during FY 2012-13 to FY 2025-26, is as follows.

Year	Approved	Rejected	Pending
2012-13	594	4	5
2013-14	604	8	2
2014-15	579	4	3
2015-16	445	13	5
2016-17	320	14	6
2017-18	259	13	5
2018-19	282	11	6
2019-20	259	7	3
2020-21	161	1	6
2021-22	507	3	5
2022-23	415	9	15
2023-24	217	0	10
2024-25	311	7	6
2025-26	299	1	33
Total	5252	95	110

(c): Yes, WCL has received applications for compassionate appointment pertaining to the dependents of employees who died in the year 2012. The current status of these applications, along with the reasons for delay or non-disposal, is as follows.

Number of Applications of Death cases of 2012	Approved	Rejected	Pending	Reasons for delay / Pending
348	346	0	2	Case No.1. Correction of date of birth in SSC certificate as per court orders to be submitted by claimant. Case No.2. There were discrepancies in family details of ex-employee as submitted by widow, hence, the declarative decree for name and age particulars of family members has been sought. The matter is sub judice in the district/family court.
